

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-207
IB-1023(ND)/2019

IN THE MATTER OF:

Mrs. Leelavati Yadav & Ors.

Vs.

M/s. AMB Infrabuild Pvt. Ltd. & Anr.

...APPLICANT

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 24.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Chayan Sarkar, Advocate

For the Respondent

: Mr. R.K Gupta, Ms. Swaralipi Deb Roy, Advocates

For the Intervener

:

ORDER

Counsel for both the sides are present. It is submitted that parties are engaged in the settlement and prayed for adjournment.

List on 14.04.2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)